# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 5611 TO BE ANSWERED ON 04.04.2025

#### **REMUNERATION OF ASHA WORKERS**

### 5611. COM. SELVARAJ V: SHRI SUBBARAYAN K:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has any data regarding the number of ASHA workers, their remuneration and other social security benefits;

(b) if so, the details thereof, State-wise;

(c) whether it is a fact that the remuneration of the ASHA workers is less than the minimum wages approved by the respective State Governments and are not even covered by any of the prevailing social security benefits; and

(d) if so, the details thereof and the reaction of its Government thereto?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (d) : As per NHM-MIS report (as on 30.09.2024), State-wise details of total number of ASHAs under National Health Mission (NHM), excepted Goa & Chandigarh is placed at **Annexure-I**.

The primary responsibility of strengthening public healthcare system, including support for ASHA workers lies with the respective State/UT Governments. Under National Health Mission (NHM), the Ministry of Health and Family Welfare provides the technical and financial support to the States/UTs to strengthen their public healthcare system, based on the requirements posted by States/UTs in their Programme Implementation Plans (PIPs) and within the overall resource envelope.

ASHAs receive a fixed monthly incentive of Rs. 2000 per month in the country, for routine and recurring activities. Additionally, they are provided performance-based incentives for

a varied set of activities under various National Health Programmes. The details of these ASHA incentives are available on the following Uniform Resources Locator (URL): <u>https://nhm.gov.in/New-Update-2023-24/ASHA/Orders\_and\_guidelines/ASHA-INCENTIVES.pdf</u>

Further, States/UTs have also been given flexibility to provide additional incentives to ASHA workers.

After the launch of Ayushman Arogya Mandir, ASHAs are eligible additionally for Team Based Incentives (TBIs) along with ANMs based on monitored performance indicators (up to 1000 per month). ASHAs are also entitled to non-monetary incentives like – ASHA Uniform, Identity Card, Cycle, Mobile, CUG Sim, ASHA Diary, Drug Kit, ASHA rest room etc. The Government has also approved a cash award of ₹20,000/- and a citation to ASHAs who leave the programme after working as ASHAs for minimum of 10 years, as acknowledgement of their contribution.

In the year 2018, the ASHA benefit package was introduced acknowledging significant contribution and commitment of ASHAs. The package provides coverage for:

• Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) with a benefit Rs. 2.00 Lakh in case of death of the insured (annual premium contributed by GOI).

• Pradhan Mantri Suraksha Beema Yojana (PMSBY) with a benefit of Rs.2.00 lakh for accidental death or permanent disability; Rs. 1.00 lakh for partial disability (annual premium contributed by GOI).

In addition, Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM) with pension benefit of ₹3,000/- pm after age of 60 years (50% contribution of premium by GOI and 50% by beneficiaries) is also available for ASHA workers. ASHAs across the States/UTs have been enrolled in all the above-mentioned Social Security Schemes as per the defined eligibility norms.

Also, a health care annual coverage of ₹5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB- PMJAY) has been extended to all ASHAs workers.

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### Annexure-I Annexure referred to in reply to Parts (a) to (d) of Lok Sabha Unstarred Question No. 5611 for 04.04.2025

Sl.No.	State	Number ASHA
1	Bihar	96247
2	Chhattisgarh	72000
3	Himachal Pradesh	8252
4	Jammu & Kashmir	13894
5	Jharkhand	4236
6	Madhya Pradesh	68584
7	Odisha	49367
8	Rajasthan	53914
9	Uttar Pradesh	17233
10	Uttarakhand	11996
11	Arunachal Pradesh	405
12	Assam	33542
13	Manipur	3971
14	Meghalaya	7073
15	Mizoram	109
16	Nagaland	214'
17	Sikkim	670
18	Tripura	7808
19	Andhra Pradesh	42518
20	Gujarat	44604
21	Haryana	2029
22	Karnataka	40769
23	Kerala	2644
24	Maharashtra	7614
25	Punjab	1929:
26	Tamil Nadu	486
27	Telangana	2800
28	West Bengal	7046
29	Andaman and Nicobar Islands	42
30	Dadra & Nagar Haveli and Daman & Diu	46
31	Delhi	630
32	Ladakh	65.
33	Lakshadweep	10
34	Puducherry	33
	Total	1030992

Note: ASHAs exists in all State/Uts except Goa and Chandigarh Source: NHM-MIS as on September 2024